## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH



**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/217/(IB)/2017

NAME OF THE PETITIONER(S)

: SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: S.V. SUGARS MILLS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

What Kumes Amiban Vijary A.K

Council for Respondent Affrica

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. As seen from the order dated 10.10.2017, there was no appearance on behalf of the Petitioner. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.** 

MEMBER (TECHNICAL)

- Sd -MEMBER (JUDICIAL)